

(8)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/69/2017  
NAME OF THE PETITIONER : BILLIANCE INFRASTRUCTURE PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. M. RATHINAKUMAR

PCS for  
petitioner

M. Rathinakumar

**ORDER**

Heard the submission made by the representative viz., Mr. M. Rathinakumar for the  
Petitioner. **Reserved for orders.**

—sd—  
MEMBER (TECHNICAL)

—sd—  
MEMBER (JUDICIAL)

ghk